

**Wednesday,  
27th June, 1883**

**ABSTRACT OF THE PROCEEDINGS**

**OF THE**

**Council of the Governor General of India,**

**LAWS AND REGULATIONS**

**Vol. XXII**

**Jan.-Dec., 1883**

**ABSTRACT OF THE PROCEEDINGS**  
**OF**  
**THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA**  
**ASSEMBLED FOR THE PURPOSE OF MAKING**  
**LAWS AND REGULATIONS**

**1883**

**VOLUME XXII**



**PUBLISHED BY AUTHORITY OF THE GOVERNOR GENERAL .**

**CALCUTTA**

**Gazettes & Debates Section  
Parliament Library Building  
Room No. FB-025  
Block 'G'**

**PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING INDIA**  
**1884**

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the  
provisions of the Act of Parliament 24 & 25 Vic., cap 67.*

The Council met at Government House, Simla, on Wednesday, the 27th  
June, 1883.

P R E S E N T.

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I.  
G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of the Punjab, K.C.S.I., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, C.S.I., C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble J. W. Quinton.

The Hon'ble D. G. Barkley.

AGRICULTURAL LOANS BILL.

The Hon'ble MR. QUINTON presented the report of the Select Committee  
on the Bill to consolidate and amend the law relating to loans of money for  
agricultural improvements.

NATIVE PASSENGER SHIPS BILL.

The Hon'ble MR. ILBERT moved that the Bill to amend the Native Pass-  
enger Ships Act, 1876, be referred to a Select Committee consisting of the  
Hon'ble Sir S. C. Bayley, the Hon'ble Mr. Hunter and the Mover.

The Motion was put and agreed to.

RANGOON STREET TRAMWAYS BILL.

The Hon'ble MR. ILBERT also moved that the Bill to authorize the making  
and to regulate the working, of Street Tramways in Rangoon be referred to a  
Select Committee consisting of the Hon'ble Messrs. Hope, Hunter and Quinton  
and the Mover, with instruction to report in one month.

The Motion was put and agreed to.

## CATTLE-TRESPASS ACT, 1871, AMENDMENT BILL.

The Hon'ble Mr. ILBERT also moved that the Bill to amend the Cattle-trespass Act, 1871, be referred to a Select Committee consisting of the Hon'ble Sir S. C. Bayley, the Hon'ble Messrs. Quinton and Barkley and the Mover.

The Motion was put and agreed to.

## PROTECTION OF INVENTIONS BILL.

The Hon'ble Mr. ILBERT also moved that the Bill for the protection of inventions exhibited in the Exhibitions of India be referred to a Select Committee consisting of the Hon'ble Sir S. C. Bayley, the Hon'ble Mr. Barkley, and the Mover, with instruction to report in seven weeks. He said :—

“ My Lord, I observed last week that this Bill was based on an English Statute. The Council are perhaps aware that a Bill to consolidate with amendments the Patent Law is now before Parliament; and I observe that a clause of that Bill, which purports to reproduce the Statute to which I have referred, contains a proviso which appears to me to be new, and which requires the exhibitor (in order that he may get the benefit of it) to give previous notice of his intention to exhibit. I mention this detail, as it may possibly be thought desirable to introduce a similar condition into the Indian Bill.”

The Motion was put and agreed to.

The Council adjourned to Wednesday, the 11th July, 1883.

D. FITZPATRICK,

SIMLA;  
The 5th July 1883. }

*Secretary to the Government of India,*

*Legislative Department.*